

(c) DVC commenced the construction of the sub-station as Bihar State Electricity Board originally indicated that their demand at Giridih would be 8.5 MVA by 1973-74, with prospects for further growth. The construction had to be stopped as subsequently, in 1978, BSEB reduced the demand for power at Giridih to 6 MVA with no proposal for enhancement. This demand could conveniently be supplied by feeding the 33 KV sub-station of Bihar State Electricity Board without having a new sub-station. An expenditure of Rs. 14.83 lakhs was incurred by DVC on the earlier constructions.

(d) Yes, Sir. The work on the sub-station at Giridih was started for meeting the enhanced demand originally indicated by the consumer (BSEB).

(e) Requirement of power at Giridih is being met by Bihar State Electricity Board. Damodar Valley Corporation feeds the required power to the existing 33 KV sub-station of Bihar State Electricity Board at Giridih.

**Allotment of coal to industries in Basti District of U.P.**

9029. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of ENERGY be pleased to state :

(a) the total quantity of coal allotted by Coal India Limited to various industries in Basti District of Uttar Pradesh during 1983-84 and 1984-85 alongwith the names of such industries ; and

(b) the number of coal dealers appointed by Coal India Ltd. in that district at present and the details thereof ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) Coal India Ltd. allotted the following quantities by road for industries in Basti Distt. of Uttar Pradesh.

(i) 1983-84	262 tonnes
(ii) 1984-85	517 tonnes

The names of the industries to whom coal was allotted, are given below :—

- (i) Textile Printing Corporation ;
- (ii) Sant Kabir Sahakari Katai Mills Ltd.

(iii) Purbanchal Straw Board and Paper Mills Ltd.

(iv) Soda-fil Glass Works

(v) Sanjay Paper and Chemicals Industries Ltd.

(vi) PVK Papers.

(b) Coal India Ltd. do not appoint any coal dealers in the districts.

[English]

**Procurement of burnt stone lime by Hindustan Newsprint Ltd., Kerala**

9030. SHRI SURESH KURUP : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that Hindustan Newsprint Limited, Kerala had procured certain quantities of burnt stone lime from M/s. Satna Stone and Lime Company, Satna recently ;

(b) if so, the details thereof ;

(c) whether it is also a fact that the burnt stone lime was produced from the above party without any indent or purchase order ; and

(d) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) to (d). A trial order for supply of burnt stone lime was placed on 16.9.85 by Hindustan Newsprint Ltd. on M/s. Satna Stone Lime Co. located in Madhya Pradesh, as the supplies from local sources had been very low, resulting in too low/critical position, as also stock-out of lime. The trial order was placed with a view to developing alternative source of supply, in piece-meal wagon loads, to supplement the supplies of lime at HNL and also to generate competition. M/s. Satna Stone Lime Co. supplied 27 wagons, i.e. 649 MT of lime against a valid trial order.

**Post Offices and Railway Mail Sorting Sections Disbanded in Bihar**

9031. SHRI KALI PRASAD PANDEY : Will the Minister of COMMUNICATIONS be pleased to state :